## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1889

TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH, 2025

## MEETING REGARDING LEGAL GUARANTEE ON MSP

1889. SHRI SELVAGANAPATHI T.M.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is a fact that the Government held discussions with farmer leaders recently on the issue of a legal guarantee for purchasing their crops at Minimum Support Price (MSP) and farm loan waivers, among other demands, if so, the details thereof;

(b) whether it is a fact that the Government had offered to procure five crops on MSP for five years based on contracts, which was turned down by farmer's leaders, if so the details thereof; and

(c) whether it is also a fact that this was after four rounds of meetings remained inconclusive last year, if so the details thereof?

## ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Government of India had initiated discussions with farmer leaders on 8<sup>th</sup> February, 2024. Subsequently, discussions were held on 12<sup>th</sup>, 15<sup>th</sup>, 18<sup>th</sup> February 2024, 14<sup>th</sup> February 2025 and 22<sup>nd</sup> February 2025. Talks covered minimum support price (MSP) and other demands.

Next round of discussion with the farmers is scheduled on 19<sup>th</sup> March, 2025.

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